

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 04.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD /3/2025	W.P (C) No. 205 of 2024	SMTI.SUKMON TANGSANG & 76 Ors -VS- UNION OF INDIA & 5 Ors	MR. S. CHANDA MR.S. KHYRIEM	MR.R. DEBNATH MR. K.P. BHATTACHARJEE, GA MR. S. BHATTACHARJEE, GA	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	Room-1- CONFERENCE HALL
2	HCM/SMD /4/2025	CRL.REV.P. NO.5 of 2025	SMTI. SANJUKTA PAUL -VS- STATE OF MEGHALAYA & 2 ORS	MR.S. DEB	MR. S.A. SHEIKH, GA MR. P.R. PASKE	SHRI. ANTONY SYIEMIONG	12:00 PM	PHYSICAL	Room- 1- CONFERENCE HALL

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 05.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1	HCM/SMD /1/2025	WP(C) No. 409 of 2023	SMTI. SUJETA DAS -VS- STATE OF MEGHALAYA & 5 ORS	MR.S. DEB	MR. K.P BHATTACHARJEE,GA MS. S. SHYAM, GA MR. S.A. SHEIKH	DR. D. MAWLONG	11:00 AM	PHYSICAL	ANNEXE BUILDING ROOM 12
2	HCM/SMD /5/2025	CRP No. 36 of 2022	STATE OF MEGHALAYA -VS- KHASI HILLS ARCHERY SPORTS INSTITUTE (KHASI)	MR. J.N. RYNJAH, GA	MR.M.L.NONGPIUR MR. C.C.T. SANGMA MR. PHILEMON NONGBRI	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ROOM 1- CONFERENCE HALL

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 06.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/ 2/2025	WP (C) NO. 287 OF 2024	SMTI. TEIMONLANG LAMARE & ORS -VS- STATE OF MEGHALAYA & ORS	MR. PHILEMON NONGBRI	MS. R. COLONEY	DR.M. KHARSHIING	11:00 AM	PHYSICAL	ROOM 1- CONFERENCE HALL
2.	HCM/SMD/ 6/2025	WP(C) NO. 193 OF 2025	SMTI. NANDITA MARBANIANG -VS- STATE OF MEGHALAYA & 3 ORS.	MS. D. F.MAWRIE	MS. O.A.I BANG MS Z.S.L. SYNRRREM	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ANNEXE BUILDING ROOM 12
3.	HCM/SMD/ 9/2025	CRL. PETN. NO. 40 OF 2024	SHRI. GABRIEL K. IANGRAI -VS- STATE OF MEGHALAYA & ANR.	MS. B.L.LYNGKHOI	MR. R. GURUNG	DR.M. KHARSHIING	2:00 PM	PHYSICAL	ROOM 1- CONFERENCE HALL

4.	HCM/SMD/ 10/2025	CRL. PETN. NO. 22 OF 2025	SMTI. BINORA SOHKHLET & 2 ORS -VS- STATE OF MEGHALAYA & 5 ORS	MR. B.A. WANSWETT	SHRI. N.G SHYLLA	DR.M. KHARSHIING	3:00 PM	PHYSICAL	ROOM 1- CONFERENCE HALL
5.	HCM/SMD/ 19/2025	WP(C) No. 373 of 2024	SMTI. REALITY WANNIANG -VS- STATE OF MEGHALAYA & ORS	MR. PHILEMON NONGBRI	MR. J. N. RYNJAH	SMTI. EVALENE SHABONG	11:00 AM	PHYSICAL	ANNEXE BUILDING ROOM- 13

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 07.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90
Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/7/2025	WP (C) NO. 194 OF 2025	SMTI. RESTINA PATHAW -VS- STATE OF MEGHALAYA & 3 ORS	MR. K. CH. GAUTAM	MR. I. LYGWA	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ROOM 1- CONFERENCE HALL
2.	HCM/SMD/11/2025	CRL. PETN. NO. 66 OF 2024	SHRI. HUBERT M SHULLAI -VS- SMTI. IOOMONIKA LAMIN & 2 ORS..	MR. L. KHYRIEM	MS. D. POHSNEM	DR. M. KHARSHIING	2:00 PM	PHYSICAL	ANNEXE BUILDING ROOM 12
3.	HCM/SMD/12/2025	CRL. REV. P. NO.4 OF 2025	SHRI. ARTREKI TARIANG -VS- SMTI. MEDAKERRISHA LYNGDOH	MR. S. THAPA	MR. R. KHARKRANG	DR.M. KHARSHIING	3:00 PM	PHYSICAL	ANNEXE BUILDING ROOM 12

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 08.08.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/8/2025	CRL. PETN. 19 OF 2025	DR. (MRS) MEENA SEHDAVE & ANR -VS- SMTI. SAPNA MORDANI & ANR.	MS. D. L. MARSHILLONG	MR. R. KHARKRANG MR. K. CH. GAUTAM	SHRI. ANTONY SYIEMIONG	11:00 AM	PHYSICAL	ROOM 1- CONFERENCE HALL
2.	HCM/SMD/13/2025	CRL. PETN. NO. 35 OF 2025	SHRI. CHARLES TOI -VS- STATE OF MEGHALAYA & 2 ORS	MS. S. K. NONGRUM	SMTI. N. G. SHYLLA	DR. M. KHARSHIING	2:00 PM	PHYSICAL	ANNEXE BUILDING ROOM 12

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 09.08.2025

Mediators are requested to expedite the mediation process and complete it with in the prescribed limit of 90
Days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl. No	High Court Mediation File No.	Original Case no	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name of the Mediators	Time	Mode	Room
1.	HCM/SMD/14/2025	WP (C) NO. 556 of 2019	SMTI. EMISAMANTHA R. RYMBAI -VS- STATE OF MEGHALAYA & 6 ORS	MR. E. LALSANGLUAIA	MR. J. N RYNJAH MS. P. DEBNATH	DR. D. MAWLONG	11:00 AM	PHYSICAL	ROOM 1-CONFERENCE HALL
2.	HCM/SMD/15/2025	WP (C) NO. 205 OF 2025	SHRI. STANDING MYRTHONG -VS- STATE OF MEGHALAYA & ORS	MR. PHILEMON NONGBRI	MR. S. A. SHEIKH	DR. D. MAWLONG	12:00 PM	PHYSICAL	ROOM 1-CONFERENCE HALL
3.	HCM/SMD/16/2025	WP (C) NO. 445 OF 2021	DORBAR CHNONG OF LOOMPYRDI IONGPIAH -VS- STATE OF MEGHALAYA	MR. PHILEMON NONGBRI	MR. A. M. PALA MS. R. COLNEY	DR. D. MAWLONG	1:00 PM	PHYSICAL	ROOM 1-CONFERENCE HALL